

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 680 of 2018  
(Shreemati Hiramani Hans Vs. State of Jharkhand & Ors.)

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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*09/10.09.2021* As prayed by learned counsel for the petitioner, list this case before the  
Regular Bench.

**(Dr. S.N. Pathak, J.)**

Kunal/-